## HIGH COURT OF MANIPUR AT IMPHAL

O R D E R NO. 170 Imphal, the 20<sup>th</sup> June, 2025

No. HCM/C-54/2013-RC (J)/ : In supersession of the earlier Order No. 165 dated 4<sup>th</sup> April, 2024, Hon'ble The Chief Justice has been pleased to reconstitute the Committees of the High Court of Manipur as follows:

	NAME OF THE COMMITTEE	NAMES OF THE HON'BLE JUDGES/MEMBERS	SECRETARY
1.	<ul> <li>NAME OF THE COMMITTEE</li> <li>ADMINISTRATIVE COMMITTEE</li> <li>A. Service conditions and disciplinary matters of Judicial Officers.</li> <li>B. General superintendence and administration of district and subordinate courts including: <ul> <li>(a) Conduct rules of Judicial Officers.</li> <li>(b) Probation, regularization and confirmation.</li> <li>(c) Seniority</li> <li>(d) Compulsory retirement and continuation in service.</li> <li>(e) Amendment to service rules</li> <li>(f) Visits abroad of Judicial Officers</li> <li>(g) Alteration of date of birth</li> <li>(h) Constitution/abolition/ continuance of Courts</li> <li>(i) Transfer and posting of</li> </ul> </li> </ul>	HON'BLE	SECRETARY Registrar General
	<ul> <li>Judicial Officers <ul> <li>(j) Implementation of Shetty</li> <li>Commission's and other</li> <li>commission</li> <li>recommendations with</li> <li>respect to Judicial Officers.</li> </ul> </li> <li>The decision of this Committee on</li> <li>items d), e) and on dismissal, removal</li> <li>and compulsory retirement of</li> <li>Judicial Officers in disciplinary</li> <li>matters will be referred to Full Court</li> <li>for final decision.</li> <li>C. Any other matter referred for its</li> <li>decision by the Chief Justice</li> </ul>		

2.	<ul> <li>BUILDINGS AND INFRASTRUCTURE COMMITTEE FOR HIGH COURT AND ALL THE DISTRICT COURTS (INCLUDING FAMILY COURTS ETC.)</li> <li>a) Construction of High Court &amp; District Courts projects</li> <li>b) All matters relating to renovation &amp; maintenance of buildings including civil, electrical, air-conditioning, fire-fighting, space allocation for various purposes, allotment of more land, etc.</li> <li>c) Matters relating to allotment and maintenance of lawyers chambers</li> <li>d) Matters relating to allotment and maintenance of shops and kiosks, etc.</li> </ul>	A. Bimol Singh 2. Hon'ble Mr. Justice A. Guneshwar Sharma <u>Co-opted as Members</u> (i) Commissioner (Law) Manipur (ii) Administrative	Registrar General assisted by (1) Registrar (Adm) in case of High Court & (2) Luckyson Thouman in case of District Courts.
3.	FINANCIAL AFFAIRS & BUDGET COMMITTEE	<ol> <li>Hon'ble Mr. Justice A. Bimol Singh</li> <li>Hon'ble Mr. Justice A. Guneshwar Sharma</li> </ol>	Registrar General assisted by Deputy Registrar (Accounts)
4.	<ul> <li>COMMITTEE TO LOOK AFTER AFFAIRS OF MANIPUR JUDICIAL ACADEMY AND LAW RESEARCH INSTITUTE</li> <li>a) Manipur Judicial Academy</li> <li>b) Formulation and conduct of training programmes for newly recruited and in service Judicial Officers</li> <li>c) Nomination of Judicial officers for participation in training programmes of National Judicial Academy and other such institutions.</li> </ul>	<ol> <li>Hon'ble Mr. Justice A. Bimol Singh</li> <li>Hon'ble Mr. Justice A. Guneshwar Sharma</li> </ol>	Registrar (Vigilance)
	COMMITTEE FOR PROMOTION & GRANTING SELECTION GRADE/ SUPER TIME SCALE TO THE DISTRICT & SESSIONS JUDGES AND ALSO FOR GRANTING ACP TO THE JUDICIAL OFFICERS	<ol> <li>Hon'ble Mr. Justice A. Bimol Singh</li> <li>Hon'ble Mr. Justice A. Guneshwar Sharma</li> </ol>	Registrar General
0	VIGILANCE AND DISCIPLINARY COMMITTEE	<ol> <li>Hon'ble Mr. Justice A. Bimol Singh</li> </ol>	Registrar (Vigilance)

		2. Hon'ble Mr. Justice A. Guneshwar Sharma
7.	JUVENILE JUSTICE COMMITTEE	<ol> <li>Hon'ble Mr. Justice A. Bimol Singh (Chairperson)</li> <li>Hon'ble Mr. Justice A.</li> </ol>
	POCSO COMMITTEE	Guneshwar Sharma
	(Committee to Regulate and Monitor the Progress of the Trial under POSCO Act)	(Member)
8.	COMMITTEEFORIMPLEMENTATION OF FINANCECOMMISSION'SRECOMMENDATIONS&CENTRALLYSCHEMES (CSS)	<ol> <li>Hon'ble Mr. Justice A. Bimol Singh</li> <li>Hon'ble Mr. Justice A. Guneshwar Sharma</li> </ol>
9.	MANIPUR HIGH COURT LEGAL SERVICES COMMITTEE	1. Hon'ble Mr. Justice A. Guneshwar Sharma Secretary, High Court Legal Services Committee
10.	RULE COMMITTEE UNDER SECTION 123 OF THE CPC	<ol> <li>Hon'ble Mr. Justice A. Bimol Singh</li> <li>Hon'ble Mr. Justice A. Guneshwar Sharma</li> </ol>
		<ol> <li>District &amp; Sessions Judge, Imphal West</li> <li>R.S. Reisang, Sr.</li> </ol>
		5. T. Rajendra Singh, Sr. Advocate
	RULE COMMITTEE FOR OTHER RULES	<ol> <li>Hon'ble Mr. Justice A. Bimol Singh</li> <li>Hon'ble Mr. Justice A. Guneshwar Sharma</li> <li>Registrar (Judl.)</li> </ol>
11.	RECRUITMENTANDDEPARTMENTALPROMOTIONCOMMITTEE OF HIGH COURTa) For amendment of Rulesgoverning the appointment,conditions of service, seniority,salaries, leave etc. of the officers /	<ol> <li>Hon'ble Mr. Justice A. Bimol Singh</li> <li>Registrar General</li> <li>Hon'ble Mr. Justice A. Guneshwar Sharma</li> </ol>
	<ul> <li>officials of Manipur High Court.</li> <li>b) To re-examine the Rules regarding appointment of employees in High Court and</li> </ul>	

12.	District Courts in the light of Judgement dated 12.02.2014 of the Supreme Court in Civil Appeal No. 979 of 2014 titled "Renu and other Vs. District & Sessions Judge, Tis Hazari and another." COMMITTEE FOR RECRUITMENT OF JUDICIAL OFFICERS	1. Hon'ble Mr. Justice A. Bimol Singh	Registrar General
13.	MEDIATION MONITORING COMMITTEE, HIGH COURT OF MANIPUR To oversee the functioning of Manipur High Court Mediation and Conciliation Centre	<ol> <li>Hon'ble Mr. Justice A. Guneshwar Sharma</li> <li>Member Secretary, MASLSA</li> </ol>	Secretary, High Court Legal Services Committee
14.	HIGH COURT OF MANIPUR COMMITTEE FOR SENSITIZATION OF FAMILY COURT MATTERS Working conditions of Family Courts incorporating settlement through counselling, conciliation and mediation. Training of Judges and Counsellors and staff; Monitoring confidentiality and privacy of parties;	<ol> <li>Hon'ble Mr. Justice A. Bimol Singh (Chairman)</li> <li>Hon'ble Mr. Justice A. Guneshwar Sharma (Member)</li> </ol>	Registrar (Judl.)
15.	COMMITTEE FOR SECURITY ARRANGEMENT FOR HIGH COURT AND SUBORDINATE COURTS	<ol> <li>Hon'ble Mr. Justice A. Bimol Singh</li> <li>Hon'ble Mr. Justice A. Guneshwar Sharma</li> </ol>	Registrar (Adm) for High Court Deputy Registrar (Judl.) for District Court
16.	AI ASSISTED LEGAL TRANSLATION ADVISORY COMMITTEE & DIGITAL HIGH COURT REPORTS COMMITTEE	<ol> <li>Hon'ble Mr. Justice A. Bimol Singh (Chairperson)</li> <li>Hon'ble Mr. Justice A. Guneshwar Sharma (Member)</li> <li>Shri Kh. Ajit Singh, Registrar (Judl.) (Member)</li> <li>Smt. Reeta Laishram, Language Officer (special officer) (Assisting Officer)</li> </ol>	CPC

		<ol> <li>Shri Th. Shantikumar Singh. System Analyst (Assisting Officer)</li> </ol>	
17.	A. COMMITTEE TO CONSIDER REPRESENTATION SUBMITTED BY THE JUDICIAL OFFICERS UNDER THE JURISDICTION OF HIGH COURT OF MANIPUR FOR EXPUNCTION OF ADVERSE REMARKS IN THEIR ACRS & OTHER GRIEVANCES	<ol> <li>Hon'ble Mr. Justice A. Bimol Singh</li> <li>Hon'ble Mr. Justice A. Guneshwar Sharma</li> </ol>	Registrar (Vigilance)
	<b>B.</b> COMMITTEE FOR EXPUNCTION OF ADVERSE REMARKS FROM ACRS OF OFFICERS AND STAFF OF THE HIGH COURT OF MANIPUR		
	C. WORKING CONDITIONS AND WELFARE COMMITTEE FOR OFFICERS & STAFF OF HIGH COURT AND DISTRICT COURTS		Registrar General
18.	JUDICIAL REFORMS COMMITTEE	<ol> <li>Hon'ble Mr. Justice A. Bimol Singh</li> <li>Hon'ble Mr. Justice A. Guneshwar Sharma</li> </ol>	Registrar General
	ARREAR COMMITTEE FOR MONITORING THE DISPOSAL OF CASES IN THE HIGH COURT & DISTRICT COURTS		Registrar (Judl.)
19.	LIBRARY COMMITTEE FOR THE HIGH COURT AND FOR ALL THE DISTRICT COURTS INCLUDING FAMILY COURTS ETC. (a) To consider purchase of library books for High Court (b) To consider purchase of newspapers, periodicals, etc. for library, official residences of Hon'ble Judges and Officers (c) Matters relating to maintenance of library books (d) Purchase of various law packs	Hon'ble Mr. Justice A. Guneshwar Sharma	Deputy Registrar (Judl.) assisted by Librarian-cum-Research Officer (LRO)
	<ul> <li>(d) Furchase of various law packs (law reports in electronic format)</li> <li>(e) Matters pertaining to availability of library books in courtrooms</li> </ul>		

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20.	(A) COMMITTEE FOR RECOMMENDING CENTRALISED RECRUITMENT, PROMOTION AND TRANSFER & POSTING FOR OFFICERS & STAFF OF DISTRICT COURTS	<ol> <li>Hon'ble Mr. Justice A. Bimol Singh</li> <li>Hon'ble Mr. Justice A. Guneshwar Sharma</li> </ol>	Registrar (Judl.)
	( <b>B</b> ) COMMITTEE FOR CONSIDERATION OF SHETTY COMMISSION'S RECOMMENDATION ON REVISION OF PAY SCALES ETC. OF THE STAFF OF THE DISTRICT COURTS.	<ol> <li>Hon'ble Mr. Justice A. Bimol Singh</li> <li>Hon'ble Mr. Justice A. Guneshwar Sharma</li> </ol>	Registrar General
	(C) COMMITTEE TO EXAMINE THE CONTINUED UTILITY OF STAFF AND OFFICERS OF THE HIGH COURT AND DISTRICT COURTS	<ol> <li>Hon'ble Mr. Justice A. Bimol Singh</li> <li>Hon'ble Mr. Justice A. Guneshwar Sharma</li> </ol>	Registrar General
21.	PROTOCOL COMMITTEE : GUEST HOUSE (Including Maintenance, purchase and furnishing of Manipur High Court Guest House)	<ol> <li>Hon'ble Mr. Justice A. Bimol Singh</li> <li>Hon'ble Mr. Justice A. Guneshwar Sharma</li> </ol>	Registrar (Admn)
22	ANNUAL REPORT COMMITTEE (FOR MONITORING PREPARATION OF ANNUAL REPORT)	1. Hon'ble Mr. Justice A. Bimol Singh	Registrar (Judl.)
23.	COMMITTEE TO MONITOR THE TRIAL OF CASES UNDER PCPNDT ACT 1994	<ol> <li>Hon'ble Mr. Justice A. Bimol Singh.</li> <li>Hon'ble Mr. Justice A. Guneshwar Sharma</li> </ol>	Registrar (Judl.)
24.	COMMITTEE FOR COMPLAINTS AGAINST SEXUAL HARASSMENT FOR THE HIGH COURT	Hon`ble Mr. Justice A. Bimol Singh	Registrar (Vigilance)
25.	RIGHT TO INFORMATION ACT, 2005	1. Hon'ble Mr. Justice A. Guneshwar Sharma	Registrar (Judicial) to be assisted by Deputy Registrar (Judl.)
26.	LITIGATION COMMITTEE (TO DEAL WITH THE MATTERS RELATING TO LITIGATION BY OR AGAINST THE HIGH COURT, WITH REGARD TO THE ADMINISTRATIVE DECISION OF THE HIGH COURT IN ANY FORUM	<ol> <li>Hon'ble Mr. Justice A. Bimol Singh</li> <li>Hon'ble Mr. Justice A. Guneshwar Sharma</li> </ol>	Registrar General

	DUDU LO DUTEDEST LUTIO L'TION		
	PUBLIC INTEREST LITIGATION	1. Hon'ble Mr. Justice A.	D
27.	COMMITTEE + LETTER	Bimol Singh	Registrar (Judl.)
	PETITIONS AND HABEAS	2. Hon'ble Mr. Justice A.	
	CORPUS MATTERS	Guneshwar Sharma	
28.	STATE COURT MANAGEMENT	Chairman -	Joint Registrar (Judl.)
	SYSTEM, COMMITTEE (SCMSC)	Hon'ble The Chief	[As Member Secretary, Ex-
		Justice	Officio Member]
		Members -	officio Member]
	· · · · · · · · · · · · · · · · · · ·	1. Hon'ble Mr. Justice A.	assisted by Denute Registere
			assisted by Deputy Registrar
		Bimol Singh (Member)	(Judl.)
		2. Hon'ble Mr. Justice A.	
		Guneshwar Sharma	
		3. Director, Manipur	
		Judicial Academy	
		4. Registrar General (Ex-	
		Officio Member)	
		5. Registrar (Judicial)	
		6. 3 (three) District &	
		Sessions Judges –	
		(i) District & Sessions	
		Judge, Imphal West	
		(ii) District & Sessions	
		Judge, Thoubal	
		(iii)District & Sessions	
		Judge, Bishnupur	
		7. Commissioner (Law) -	
		Ex-Officio Member	
		8. The CPC, ECourt Project	
		9. An Expert in Management	
		(Roshan Oinam, Court	
		Manager)	
		10. An Expert in computer to	
		be nominated by Hon'ble	
		The Chief Justice (Th.	
		Shantikumar Singh,	
		System Analyst)	
		11. One representative of	
		N.G.O. working in the	
		field for improving access	
		to justice and user	
		friendliness of Courts to	
		be nominated by Hon'ble	
		The Chief Justice (Rakesh	
		Meihoubam, Advocate)	
		12. Two Advocates –	
		(i) H.S. Paonam, Sr.	
		Advocate	
		(ii) Kh. Tarunkumar	
		Singh, Sr. Advocate	
		13. One official each	
		nominated by (1) NIC,	
		Manipur (2) DIT,	
		Manipur and (3) PWD.	
		Govt. of Manipur.	
	PERMANENT SECRETARIAT	1. Registrar (Judl.)	
	FOR STATE COURT	2. Joint Registrar (Judl.)	

		3. Court Managers	
	HEADED BY REGISTRAR	4. System Analyst	
	GENERAL		
29.	VULNERABLE WITNESSES	1. Hon'ble Mr. Justice A.	Registrar (Judl.) assisted by
	DEPOSITION CENTRES (VWDC)	Bimol Singh	Deputy Registrar (Judl.)
	COMMITTEE	2. Hon'ble Mr. Justice A.	p,
	COMMITTEE	Guneshwar Sharma	
		Guneshwar Sharma	
		Members –	
		One Ex-officio member	
		nominated by the Finance	
		Department, Govt. of	
		Manipur (who will remain	
		present as and when issue	
		concerning the respective	
		State is taken up)	
30.	COMMITTEE FOR	1. Hon'ble Mr. Justice A.	
	IMPLEMENTATION OF	Bimol Singh	Registrar (Judl.)
	'ARREARS ERADICATION	Dimerongn	itegistiai (cuait)
	SCHEME' OF THE MALIMATH	2. Hon'ble Mr. Justice A.	
	COMMITTEE	Guneshwar Sharma	
31.	DISASTER MANAGEMENT		
51.		Chairperson -	Bashan Olarma Cart
	COMMITTEE OF HIGH COURT	1. Hon'ble Mr. Justice A.	Roshan Oinam, Court
	OF MANIPUR	Bimol Singh	Manager
		Members -	
		1. President, High Court Bar	
		Association	
		2. Registrar (Admn.)	
		3. Joint Registrar (Admn.)	
32.	HIGH LEVEL MONITORING	1. Hon'ble The Chief Justice	
	COMMITTEE	(Chairperson)	
		2. Hon'ble Portfolio Judges	
		(Members)	
		3. Registrar General	
		(Convenor)	
		4. Commissioner/Secretary	
		(Works) [Member]	
		5. Commissioner (Law)	
		[Member]	
		6. Secretary, Planning &	
		Development Authority	
		[Member]	
33.	COMPUTER COMMITTEE		
55.	COMPUTER COMMITTEE	1. Hon'ble Mr. Justice A.	
		Bimol Singh	CPC, eCourts, High Court of
		2. Hon'ble Mr. Justice A.	Manipur
		Guneshwar Sharma	
		(Member)	
		3. System Analyst (Member	
4		-Technical)	
		-reclinical)	
		4. Shri Roshan Oinam,	
		4. Shri Roshan Oinam,	
		4. Shri Roshan Oinam, Court Manager (Member	
		4. Shri Roshan Oinam,	

NB. :

- 1. In case of urgency, orders may be obtained from senior most Hon'ble member of the Committee subject to concurrence of other Hon'ble members.
- 2. In case of urgency and having regard to the importance of the issue involved the meeting of the Committee may be held with the Chief Justice, if so approved by the Chief Justice.
- 3. In case of urgency and having regard to the important of the issue involved, the matter may be directly put up before the Chief Justice, if so approved by the Chief Justice.

By Order etc.

Sd/-

## (OJESH MUTUM) REGISTRAR GENERAL

Endt. No. HCM/C-54/2013-RC(J)/ 12293 - 310 Copy to :

- Imphal, the 20<sup>th</sup> June, 2025
- 1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
- 2. The P.S. to Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
- 3. The P.S. to Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
- 4. All the Registrars, High Court of Manipur.
- All the District & Sessions Judge, Manipur/Judges, Special Court (ND & PS)/ND&PS (FTC)/ Presiding Officer (MACT/Revenue Tribunal), Manipur/Judges, Family Courts/Member Secretary, MASLSA/Secretary, HCLSC.
- 6. The Joint Director, Manipur Judicial Academy.
- 7. All the Joint Registrars, High Court of Manipur.
- 8. All the Deputy Registrars, High Court of Manipur/Language Officer (Special Officer)/Court Managers, High Court of Manipur.
- 9. Shri H.S. Paonam, Sr. Advocate.
- 10. Shri R.S. Reisang, Sr. Advocate.
- 11. Shri T. Rajendra Singh, Advocate
- 12. Shri Kh. Tarunkumar Singh, Sr. Advocate.
- 13. Shri Rakesh Meihoubam, Advocate.
- 14. All the Assistant Registrars, High Court of Manipur.
- 15. The System Analyst, High Court of Manipur.
- For uploading the same on official website.
- 16. The Sr. System Officers, High Court of Manipur.
- 17. All the Supdt. /Stamp Reporter/Court Officers/Protocol Officer/ Librarian, High Court of Manipur.

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18. The Notice Board/Order Book.

**REGISTRAR GENERAL** HIGH COURT OF MANIPUR